

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

31(ND)/2016

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.03.2018.**

**NAME OF THE COMPANY: M/s. Anil Goyal & Ors. V/s. M/s. Kalyan
Polypacks Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Krishnendu Datta (Adv.), Ms. Sonam Sharma (Adv.), Mr. Shantanu Parashar (Adv.), Ms. Srishty Kauli (Adv.) and Mr. Aditya Gupta (Adv.)		
	For the Respondent:	None		

ORDER

No time left.

Renotify this case on 27.3.2018.

-S-d-

**(Deepa Krishan)
Member (T)**

-S-d-

**(Ina Malhotra)
Member (J)**